

but I have not been able to catch your eye, because a seat has been allotted to me here.

Mr. Speaker: I am sorry; I have passed on to the next question. I have laid down the rule that when I have called the next question, no attempt should be made to go back to the last question.

Shri Shyam Lal Saraf: I rose to put a supplementary on some of the important questions earlier also.

Mr. Speaker: There must be many more very important questions.

Manufacture of Tractors in Defence Factories

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*203. { **Shri Subodh Hansda:**
 { **Shri S. C. Samanta:**

Will the Minister of Defence be pleased to state:

(a) whether there is any proposal to manufacture hand and garden tractors used in ploughing in Defence production factories;

(b) if so, in which factories these will be manufactured;

(c) when the tractors will be first available in the market; and

(d) what will be the price of such tractors?

The Minister of State in the Ministry of Defence (Shri Raghuramalah): (a) A proposal to manufacture Farmers tractors in Ordnance factories is now under consideration. A small tractor, currently being manufactured by our collaborators in Japan, is now undergoing performance trials to assess its suitability in Indian conditions. Manufacture of this tractor in Ordnance factories will be considered provided the trials prove satisfactory and sufficient demands for such a tractor are forthcoming.

(b) to (d). Do not arise.

Shri Subodh Hansda: Sometime back, the prototype of a tractor was manufactured at Gazipur Ordnance

factory. May I know whether this tractor was tested and whether Government propose to manufacture that type of tractor?

The Minister of Defence (Shri Krishna Menon): That was not a tractor; that was a power plough which is used for different purpose.

Shri S. C. Samanta: May I know whether the Food and Agriculture Ministry made any request to manufacture such tractors? If not, what tempted the Ministry to take to manufacture of such tractors?

Shri Krishna Menon: The reasons are: this vehicle easily comes under manufactures of our licensors. Secondly, after due assessment and evaluations are made they may meet certain requirements and have defence uses and thirdly, from the State of Punjab there have been considerable demand for this type of tractor because of its low cost. We are assessing it and have not entered into any commitments. We are making our evaluations and assessments at present.

Shri Priya Gupta: Sir, we could not follow.

Mr. Speaker: The hon. Minister may give the answer more distinctly.

Shri Krishna Menon: I said that we had no definite enquiry from the Food Ministry but we have a number of enquiries from State Governments, for instance, from the Punjab, for large quantities of them. If we go into manufacture, it will be after requisite assessment is made of its use for certain purposes and certain defence needs will also be met.

Shri Ramanathan Chettiar: May I know what would be the total number of tractors that are likely to be manufactured and whether it will meet part of the civilian requirements?

Shri Krishna Menon: If we make them, it will be a large-scale production.

Dr. Govind Das: Is it not a fact that the Shaktiman tractors are very successfully built in the Gun Carriage Factory at Jabalpur, and is it not possible to get these tractors built there at a low investment?

Mr. Speaker: It is a different question.

Shri Tyagi: Another variety of tractors with the collaboration of some Japanese firm had already been established in some of the Ordnance factories. May I know what has happened to that?

Shri Krishna Menon: They are earth-moving ones; they are not agricultural tractors. They are, what you call, bulldozers for making roads and things of that kind.

Shri Birendra Bahadur Singh: What is the urgent necessity for the Minister of Defence to take up this production which is different from those that are necessary for defence?

Mr. Speaker: That is exactly what the Minister has answered.

Shri Joachim Alva: The hon. Minister is aware that one gigantic company has been supplying jeeps to the defence forces. It has just now entered into an agreement with another gigantic company for the manufacture of tractors on a patent from outside this country. What the hon. Minister in effect says is that the horse has run out of the stable.

Mr. Speaker: What is the question?

Shri Joachim Alva: From what the hon. Minister said, it looks as if the horse has run out of the stable. I want to know why the Defence Minister could not have undertaken, during all this time, the manufacture of tractors at cheap and useful rates for the consumers in India.

Shri Krishna Menon: Sir, horses are of different colours.

Shri Hari Vishnu Kamath: Before embarking on this new enterprise, has a careful investigation been made

into the matter of certain tractors which were supplied to the Rehabilitation Ministry for the Dandakaranya operation and which proved unserviceable?

Mr. Speaker: It is not about all tractors; only about the hand and garden tractors.

Shri Hari Vishnu Kamath: But their experience with that tractor was unfortunate.

Mr. Speaker: In Dandakaranya, there were huge tractors.

Shri Hari Vishnu Kamath: But those tractors proved unserviceable. The Rehabilitation Ministry protested to the Defence Ministry in that matter. Therefore, was an enquiry made?

Mr. Speaker: If we were to enter into the question of manufacture of a tractor in all its aspects, that would be too wide a question which is not covered by this question.

Shri Hari Vishnu Kamath: But the performance of the Defence Ministry in that respect has been unsatisfactory.

Shri Krishna Menon: I deeply regret that the Question Hour is used for making allegations. These are not facts. Those tractors are under production at the rate of one per day, and they are still under use; we cannot meet the demand in the country for this purpose.

Shri Hari Vishnu Kamath: What is the allegation there? It was raised to in the last Lok Sabha.

Shri Hem Barua: What is the allegation?

Mr. Speaker: He said that they are being produced at the rate of one per day and they are being utilised for the purpose.

Shri Hari Vishnu Kamath: But how many of them proved unserviceable and why did they prove unserviceable. I want to know whether an enquiry has been made at all into

this matter. The Ministry's past performance was unsatisfactory.

Mr. Speaker: That they are unsatisfactory is denied.

Shri Hem Barua: While this question was put by Shri Hari Vishnu Kamath, you did not in your wisdom describe it as an allegation, whereas the Defence Minister has described it as an allegation.

Mr. Speaker: Did I say that it was an allegation?

Shri Hem Barua: You did not, in your wisdom, say that it was an allegation made by Shri Hari Vishnu Kamath, whereas the Defence Minister is allowed to make a statement saying that it was an allegation made by Shri Hari Vishnu Kamath. So, I just want to raise a point of order, namely, whether a Minister can override the Chair

Mr. Speaker: No Member can override the Chair. But every Member can give his reactions and if I accept them I will just give my opinion. If I do not, I might ignore them. How can you say that he has over-ridden me?

Shri Hem Barua: That was the impression we got.

Mr. Speaker: Then they got the wrong impression.

Shri Hari Vishnu Kamath: May I request you to say whether you accept that charge of the Minister that it is an allegation? It is a question of fact.

Mr. Speaker: I am only concerned with the question that is just before me. It is about the hand and garden tractors. I told the hon. Member that it was too wide a question that he was putting. If he had just acted on my advice this trouble would not have arisen at all. Next question.

Shri Hari Vishnu Kamath: It is no trouble.

Shri Krishna Menon: I do not know whether you passed on to the next question.

Shri Nath Pai: The Minister wanted to say something; he might enlighten the House.

Mr. Speaker: Every hon. Member as well as a Minister may have something more to say sometimes, but if I do not feel the necessity, I pass on to the next question.

दिल्ली विश्वविद्यालय के छात्रावास

*२०४. श्री विभूति मिश्र : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली विश्वविद्यालय के छात्रावासों में रहने वाले छात्रों से लिया जानेवाला शुल्क बहुत ज्यादा है ; और

(ख) यदि हाँ, तो क्या सरकार देश के दूर-दूर के भागों से आनेवाले गरीब छात्रों को अधिक सस्ते निवास की सुविधा देने के लिये विश्वविद्यालय के अधिकारियों के परामर्श से कोई योजना बनायेगी ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली) :
(क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

I shall read the answer in English also.

(a) No, Sir.

(b) Does not arise.

श्री विभूति मिश्र : हिन्दुस्तान के दूर दूर के प्रदेशों से दिल्ली यूनिवर्सिटी के होस्टल में विद्यार्थी आ कर रहते हैं और उनको २५ से ले कर ४५ रुपये तक सीट रेंट देना पड़ता है । इसको गरीब विद्यार्थी दे नहीं सकते हैं । मैं जानना चाहता हूँ कि इसको घटाने के लिये क्या हमारे शिक्षा मंत्री महोदय कोई बात सोच रहे हैं ?